

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**(Eighth Lok Sabha)**

**FORTY-FIRST REPORT**

*(Presented on 26-8-1987)*

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Forty-first Report.

2. The Committee met on 24 August, 1987 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to seven Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Constitution (Amendment) Bill, 1987 (*Amendment of article 74, etc.*) by Prof. Madhu Dandavate.
- (2) The Constitution (Amendment) Bill, 1987 (*Amendment of article 78*) by Shri Shantaram Naik.

The Committee further recommend that the remaining five Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
24 August, 1987  
2 Bhadra 1909 (Saka)

M. THAMBI DURAI,  
*Chairman,*  
Committee on Private Members'  
Bills and Resolutions.

**APPENDIX**

Sl. No.	Name of the Bill and the member- in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1987 (Amendment of article 74, etc.) by Prof. Madhu Dandavate.	67 of 1987	A	2 hours
2	The Doctors and Engineers (Banning of Migration to Foreign Countries) Bill, 1987 by Shrimati Basavarajeswari.	71 of 1987	B	2 hours
3	The Declaration and Public Scrutiny of Assets of Citizens Bill, 1987 by Shri Thampan Thomas.	72 of 1987	B	2 hours
4	The Constitution (Amendment) Bill, 1987 (Amendment of article 78) by Shri Shantaram Naik.	65 of 1987	A	2 hours
5	The Prevention of Communal Riots Bill, 1987 by Shri H.N. Nanje Gowda.	68 of 1987	B	2 hours
6	The Taking Over of Religious Places and Banning of Schools/Universities Set Up on Communal Lines Bill, 1987 by Shri H.N. Nanje Gowda.	69 of 1987	B	2 hours
7	The Public Financial Institutions (Obligation as to fidelity and Secrecy) Amendment Bill, 1987 by Shri V. Sobhanadreswara Rao.	70 of 1987	B	2 hours